

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.2079/2016 - C.1

Dt.29-08-2016

NOTIFICATION No. 08/2016. C –1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

I

Sri B.V. Ramana Prasad, Paper Promotee from the Unit of the District Judge, Ananthapuram, is transferred and posted as Chief Administrative Officer, II Additional District & Sessions Court, Hindupur, Ananthapuram District (Post kept vacant).

Sri M. Venkatram, Paper Promotee from the Unit of the District Judge, Chittoor, is transferred and posted as Chief Administrative Officer, V Additional District & Sessions Court, Rayachoti, Kadapa District (Post kept vacant).

Sri M. Venkata Narasaiah, Paper Promotee from the Unit of the District Judge, Chittoor, is transferred and posted as Chief Administrative Officer, Family Court-cum-VII Additional District & Sessions Court, Ananthapuram vice Sri B. Martin Luthar transferred. (Vacancy arises w.e.f. 01-09-2016).

Sri B. Martin Luthar, Chief Administrative Officer, Family Court-cum-VII Additional District & Sessions Court, Ananthapuram, is transferred and posted as Chief Administrative Officer, Principal District Court, Ananthapuram (vacancy arises w.e.f. 01-09-2016).

Sri M.V.V. Subrahmanyam, Chief Administrative Officer, Principal District Court, Srikakulam, is transferred and posted as Chief Administrative Officer, II Addl. Special Judge's Court for CBI Cases, Visakhapatnam (vacancy arises w.e.f. 01-09-2016).

- i) S/Sri B. V. Ramana Prasad, M. Venkatram, M. Venkata Narasaiah shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.

- ii) The District Judges, Ananthapuram, Chittoor, State of A.P., are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) Sri M .Venkata Narasaiah, Sri B. Martin Luthar and Sri M.V.V. Subrahmanyam, shall hand over charge of their posts to the Senior Superintendent/immediate junior of their Courts on the After Noon of 31-08-2016 and take charge of their new posts in their new stations on or after 01-09-2016.
- iv) The District Judges, Chittoor, Ananthapuram and Srikakulam, State of A.P., are hereby directed to relieve Sri M. Venkata Narasaiah, Sri B. Martin Luthar and Sri M.V.V. Subrahmanyam, respectively on the After Noon of 31-08-2016 to enable them to join in their new posts on or after 01-09-2016 and report compliance.

II

Sri N.V.V. Viyyanna, Chief Administrative Officer, Special Court for trial of ACB Cases in Rayalaseema Region at Kurnool, is transferred and posted as Chief Administrative Officer, Additional District & Sessions Court, Pithapuram, East Godavari District. (Post kept vacant).

Sri Shaik Mohammad Rafi, Chief Administrative Officer, Principal District Court, Chittoor, is transferred and posted as Chief Administrative Officer, X Additional District & Sessions Court, Tirupati, Chittoor District vice Sri I. Balasankaram transferred.

Sri I.Balasankaram, Chief Administrative Officer, X Additional District & Sessions Court, Tirupati, Chittoor District, is transferred and posted as Chief Administrative Officer, Family Court-cum-VII Additional District & Sessions Court, Nellore (Post kept vacant).

Sri T.V.S.G. Raja Reddy, Chief Administrative Officer, II Additional District & Sessions Court-cum-Metropolitan Sessions Court, Vijayawada, Krishna District, is transferred and posted as Chief Administrative Officer, Principal District Court, Chittoor vice Sri Shaik Mohammad Rafi transferred.

Sri N.Saibabu, Chief Administrative Officer, XVI Additional District & Sessions Court, Nandigama, Krishna District, is transferred and posted as Chief Administrative Officer, II Additional District & Sessions Court-cum-Metropolitan Sessions Court, Vijayawada, Krishna District vice Sri T.V.S.G. Raja Reddy transferred.

- i) S/Sri NV.V. Viyyanna, Shaim Mohammad Rafi, I. Balasankaram, T.V.S.G. Raja Reddy and N. Saibabu shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.

- ii) The District Judges, Kurnool, Chittoor and Krishna at Machilipatnam, State of A.P., are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

III

Smt. K. Sashikala Devi, Paper Promotee from the Unit of the Metropolitan Sessions Judge, Hyderabad is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases relating to atrocities against Women at Vikarabad, Ranga Reddy District. (Newly established court)

Sri M. Suryanarayana, Paper Promotee from the Unit of the District Judge, Ranga Reddy District is transferred and posted as Chief Administrative Officer, Family Court-cum-Additional District & Sessions Court, Nizamabad (Post kept vacant)

Sri M.D.N.V.K.V.Prasad, Paper Promotee from the Unit of the District Judge, Ranga Reddy District is transferred and posted as Chief Administrative Officer, Additional District & Sessions Court, Wanaparthy, Mahabubnagar District (Post kept vacant).

- i) Smt. K. Sashikala Devi, Sri M. Suryanarayana and Sri M.D.N.V.K.V. Prasad shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The Metropolitan Sessions Judge, Hyderabad, the District Judge, Ranga Reddy District, State of Telangana, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note: Sri N. Saibabu, Chief Administrative Officer, is not entitled to draw T.A. and D.A. etc., since he is transferred at his request.


REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The District Judges, Ananthapuram, Chittoor, Kadapa, Srikakulam, Visakhapatnam, Kurnool, East Godavari at Rajahmundry, Nellore and Krishna at Machilipatnam (State of Andhra Pradesh).
3. The District Judges, Ranga Reddy District, Nizamabad and Mahabubnagar, (State of Telangana).
4. The Metropolitan Sessions Judge, Hyderabad.
5. II Additional District & Sessions Judge, Hindupur, Ananthapuram District.
6. V Additional District & Sessions Judge, Rayachoti, Kadapa District.
7. The Judge, Family Court-cum-VII Additional District & Sessions Judge, Ananthapuram.
8. II Additional Special Sessions Judge for trial of CBI Cases, Visakhapatnam.
9. X Additional District & Sessions Judge, Tirupati, Chittoor District.
10. The Judge, Family Court-cum-VII Additional District & Sessions Judge, Nellore.
11. II Additional District & Sessions Judge-cum-Metropolitan Sessions Judge, Vijayawada, Krishna District.
12. XVI Additional District & Sessions Judge, Nandigama, Krishna District.
13. The Special Judge for trial of ACB Cases in Rayalaseema Region, Kurnool.
14. The Special Sessions Judge for trial of cases relating to Atrocities against Women at Vikarabad, Ranga Reddy District.
15. The Judge, Family Court-cum-Additional District & Sessions Judge, Nizamabad.
16. The Additional District & Sessions Judge, Wanaparthi, Mahabubnagar District.
17. The Pay and Accounts Officer, Hyderabad, State of Telangana.
18. The District Treasury Officers, Ananthapuram, Chittoor, Kadapa, Srikakulam, Visakhapatnam, Kurnool, East Godavari at Kakinada, Nellore and Krishna at Machilipatnam (State of Andhra Pradesh).
19. The Sub Treasury Officers, Hindupur, Ananthapuram District, Rayachoti, Kadapa District, Tirupati, Chittoor District, Pithapuram, East Godavari District, Vijayawada and Nandigama, Krishna District. (State of A.P.)
20. The District Treasury Officers, Ranga Reddy District, Nizamabad and Mahabubnagar, (State of Telangana).
21. The Sub Treasury Officers, Vikarabad, Ranga Reddy District and Wanaparthi, Mahabubnagar District (State of Telangana).
22. The Registrar (IT)-cum-Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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